

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 989/2007

DEVI LAL & ORS.

Appellant(s)

VERSUS

STATE OF MADHYA PRADESH

Respondent(s)

Date : 11-02-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE K.M. JOSEPHFor Appellant(s) Mr. Sushil Kumar Jain, Sr. Adv.
Mr. Harshit Khanduja , Adv
Mr. Puneet Jain , Adv.
Ms. Christi Jain , Adv.
Mr. Harsh Jain , Adv.
Ms. Pratibha Jain, AORFor Respondent(s) Mr. Pashupathi Nath Razdan, AOR

Mr. Harmeet Singh Ruprah Adv
Mr. Arjun Garg, AORUPON hearing the counsel the Court made the following
O R D E RHeard Mr. Sushil Kr. Jain, learned Senior Advocate for the
appellants and Mr. Harmeet Singh Ruprah, learned Advocate for the
State.

Arguments concluded.

Order reserved.

(INDU MARWAH)
COURT MASTER (SH)(PRADEEP KUMAR)
BRANCH OFFICER